2026:DHC:10506

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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010032482020**

\+ O.M.P.(EFA)(COMM.) 8/2021

BANK OF BARODA .....Decree Holder

Through: None.

versus

GRAIN AND MORE LTD FZC & ORS.

.....Judgement Debtors

Through: Mr. Sumeet Kaul and Mr. Ritik Sharma, Advs. for JD-3.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 26.11.2026

1. The case has been called out in revised list.

2. No one appears on behalf the Decree Holder. It is borne from the record that even on the last date of hearing, no one appeared on behalf of the Decree Holder.

3. Hence, the present case is dismissed for want of prosecution.

OM PRAKASH SHUKLA, J

NOVEMBER 26, 2026
s.godara

Signature Not Verified
Signed By:GUNN
Signing Date:26.11.2026
18:44:45